great relief to the Government of Puducherry in overcoming the unemployment problem which is very, very serious at present.

Another area of concern is that the employees of these closed mills are suffering due to non-settlement of their pensionary benefits all these years. The Government of Puducherry is taking all efforts to sell 50 acres of land belonging to Anglo French Textiles which was purchased at the time when the mill was doing good business. The said issue was taken up with the Ministry of Home Affairs to seek approval for the sale of land in order to settle the pensionary benefits of the employees. I, therefore, request the hon. Union Minister for Textiles to pay special attention to our request and sanction one such park to the Union Territory of Puducherry. Thank you.

MR. CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Shri S. Selvaganabathy: Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. Sasmit Patra (Odisha). Now, Ms. Dola Sen - 'Concern over delay in name change of West Bengal to Bangla.'

Concern over delay in name change of West Bengal to Bangla

MS. DOLA SEN (West Bengal): Thank you, Mr. Chairman, Sir, for giving me the opportunity to speak. In 2016, we had sent a proposal to the Home Ministry to change West Bengal's name to 'Bengal' in English, 'Bangla' in Bengali and 'Bangal' in Hindi. But the Ministry advised us to use the name 'Bangla' in all the three languages. Therefore, on July 26, 2018, the Bengal Assembly unanimously passed a resolution to change the name of our State from West Bengal to Bangla. However, the proposal is lying with the Union Government and they have not taken any steps whatsoever. Six years have got completed.

Since the present Government came to power in 2014, it has been on a renaming spree, changing the names of roads, railway stations, historical places and institutions at their whim. Yes, when it comes to Bengal, its step-motherly attitude is apparent with the lackadaisical approach towards our request, though the Bengal Assembly unanimously passed the Resolution.

Moreover, after Independence, there have been changes in the names of States and cities, like from Orissa to Odisha, Pondicherry to Puducherry, Madras to Chennai, Bombay to Mumbai and Bangalore to Bengaluru. The demand to change

West Bengal's name to Bangla is based on the sentiments of the 11 crores of people of the State and our reverence towards our mother tongue. (*Time-bell rings.*) Please don't deprive Bengal...(*Time-bell rings.*)...

12.00 **Noon**

MR. CHAIRMAN: Yes; it is over. ...(Interruptions)... You have made your point, Madam....(Interruptions)...

MS. DOLA SEN: *

MR. CHAIRMAN: Nothing is going on record, Madam, after this. ... (Interruptions)...

The following hon. Members associated themselves with the matter raised by the hon. Member, Ms. Dola Sen: Shri Jawhar Sircar (West Bengal), Shrimati Mausam Noor (West Bengal), Shri Samirul Islam (West Bengal), Shri Prakash Chik Baraik (West Bengal), Ms. Sushmita Dev (West Bengal), Shrimati Sagarika Ghose (West Bengal), Shri Mohammed Nadimul Haque (West Bengal), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha), Dr. V. Sivadasan (Kerala), Dr. John Brittas (Kerala) Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shrimati Mahua Maji (Jharkhand) and Shri M. Mohamed Abdulla (Tamil Nadu).

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, if the House agrees, the lunch hour may be dispensed with and the House may also sit late till 8.00 p.m. today to avail the time allotted to the General Discussion on the Budget. Do I have leave of the House to dispense with the lunch hour and sit late today accordingly?

SOME HON. MEMBERS: Yes, yes.

MR. CHAIRMAN: Now, Question Hour.

^{*} Not recorded.